

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Exercising Powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No. 847 Dated 03/10/2019

It is hereby notified that Certificate of Enrolment as an Advocate under the Roll No. JK/315/1987 issued by the Hon'ble High Court of Jammu and Kashmir vide Notification No. 212 dated 03.07.1987 is restored/resumed in favour of Hon'ble Mr. Justice Mohammad Yaqoob Mir, Former Chief Justice.

(Sanjay Dhar)
Registrar General

No: 17544.54/18 Dated 03/10/2019

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Srinagar.
2. Registrar Vigilance, High Court of J&K Jammu.
- 3-4. Registrar Judicial, High Court of J&K Jammu/Srinagar.
5. Secretary, Bar Council of India, New Delhi.
- 6-7. President, J&K High Court Bar Association, Jammu/Srinagar.
8. Manager, Government Press, Srinagar for publication in the next issue of the Government Gazettee.
9. Incharge N.I.C, High Court of J&K, Srinagar for uploading the same on the official website of High Court.
.....for information and necessary action
10. Hon'ble Mr. Justice Mohammad Yaqoob Mir, Former Chief Justice S/O Shri Mohd Abdullah Mir R/o Rajpura, Pulwama A/P Canal Avenue, Sector-C, Rawalpura Old Airport Road, Srinagar.
.....for information.

Registrar General